NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 577 /(MAH)/2017

CORAM:	Present:	SHRI B.S.V. PRAKA	ASH KUMAF MEMBER (J
		SHRI V. NALLA	SENAPATHY MEMBER (T
ATTENDENCE-CUM-ORDER SHE THE NATIONAL COMPANY LAW T			BENCH OF
NAME OF THE PARTIES: M/s. S	VIc.	nthetics Ud.	
SECTION OF THE COMPANIE Companies Act 1956/2013/I &	S ACT:	2 BP	_ OF THE

DESIGNATION

Order

NAME

S. No.

TCP 577/I&BP/NCLT/MB/MAH/2017

None present. List this matter on 1.8.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

SIGNATURE